

10. Allahabad Kshetriya Gramin Bank, Allahabad.
11. Aravali Kshetriya Gramin Bank, Swaimadipur.
12. Panchmahal Gramin Bank, Godhra.
13. Champaran Kshetriya Gramin Bank, Motihari.
14. Siwan Kshetriya Gramin Bank, Siwan.
15. Saran Kshetriya Gramin Bank, Chapra.
16. Hissar Sirsa Kshetriya Gramin Bank, Hissar.
17. Shekhawati Gramin Bank, Sikar.
18. Patliputra Gramin Bank, Patna.
19. Shivalik Kshetriya Gramin Bank, Hoshiarpur.
20. Kapurthala Ferozpur Kshetriya Bank, Kapurthala.
21. Balasore Gramya Bank, Balasore.
22. Monghyr Kshetriya Gramin Bank, Monghyr.
23. Mayurakshi Gramin Bank, Suri.

**Extension Counter of UCO Bank at  
Deotsiddha in Hamirpur District,  
H.P.**

5308. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether Reserve Bank of India has allowed the UCO Bank to open an extension counter at Deotsiddha in Hamirpur District of Himachal Pradesh even though a branch of State Bank of India has been opened within two Kms. in the same grampanchayat area at village Chakmoh.

(b) if so, the considerations for which the permission has been given especially when the UCO Bank had declined to open nineteen branches, licences for which were allotted by the RBI to the bank in H.P. and later on the RBI had to allot the licences to some other banks ; and

(c) the justification for the action of the RBI for not taking action against the UCO Bank for not opening any of the allotted branches and then giving permission for opening of extension counter in rural area in Himachal Pradesh ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b) Reserve Bank of India (RBI) has reported that an extension counter was allowed to UCO Bank in October, 1986 at Deotsiddha in Hamirpur District for providing restricted banking facilities as it was reported in the UCO Bank's application that no banking facilities were available upto 8 kms. State Bank of India has been allowed by RBI to open its branch, inter-alia, at Chaknoh in Hamirpur District subsequent to the grant of permission for the extension counter as the centre had been identified by the State Government and was found conforming to the norms laid down under the current Branch Licensing Policy for 1985-90.

(c) RBI has reported that cancellation of allotment of rural and semi-urban centres to UCO Bank in Himachal Pradesh and elsewhere was allowed by it in view of the ever-exposed position of the Bank in rural and semi-urban areas. The relative centres have been allotted by RBI to other banks. Norms for allotment/opening of extension counters and for full-fledged branches are different and as such surrendering of licences in respect of rural and semi-urban branches by UCO Bank would not have direct relevance for considering its proposal for opening extension counter(s) in the same area.

**Guidelines for Allotting Bank Lockers**

5309. SHRI PARASRAM BHARDWAJ : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has issued certain guidelines to be followed by all the banks in allotting lockers to the customers ;

(b) if so, the details of the guidelines issued in this regard ;

(c) the follow-up measures proposed to be taken to ensure that the banks follow the guidelines strictly ; and

(d) the action proposed to be taken in case these guidelines are violated by certain banks ?